

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 23572/2014

STATE OF UP AND ORS

Petitioner(s)

VERSUS

TUTIYA

Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 15/05/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps to effect service on the sole respondent. Be taken within four weeks' time. Notice thereafter be issued.

List again on 24.8.2015.

(RACHNA GUPTA)
Registrar